

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 164 OF 2018  
(EARLIER O.A. NO. 276/2013)**

**IN THE MATTER OF:**

ASHWANI KUMAR DUBEY

...APPLICANT

**VERSUS**

UNION OF INDIA &amp; ORS.

...RESPONDENT(S)

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N.D.O.H: 09.07.2024

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8.	<b><u>ANNEXURE-G (COLLY)</u></b> Copies of the duly executed agreements for transportation of fly ash.	<b>41 – 44</b>
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Filed by



[RAJAT JARIWAL][PRERNA SINGH] [SHATAKSHI TRIPATHI]  
[D/1402/2005] / [D /3728/2021]/ [D//9394/2021]  
TRILEGAL,  
ADVOCATES FOR THE RESPONDENT NO. 17  
1st FLOOR, WING A&B  
PRIUS PLATINUM, D -3 SAKET, DISTRICT CENTRE  
MOB: +91-9910348181/+91-99005 89761  
Email: [rajat.jariwal@trilegal.com](mailto:rajat.jariwal@trilegal.com); [prerna.singh@trilegal.com](mailto:prerna.singh@trilegal.com);  
[shatakshi.tripathi@trilegal.com](mailto:shatakshi.tripathi@trilegal.com);

**DATE: 06 JULY 2024**  
**PLACE: NEW DELHI**



उत्तर प्रदेश UTTAR PRADESH

GT 006360

IN THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH AT NEW DELHI

IN

ORIGINAL APPLICATION NO. 164 OF 2018

(EARLIER O.A. NO. 276 OF 2013)

IN THE MATTER OF: -

ASHWANI KUMAR DUBEY

...APPLICANT

VERSUS

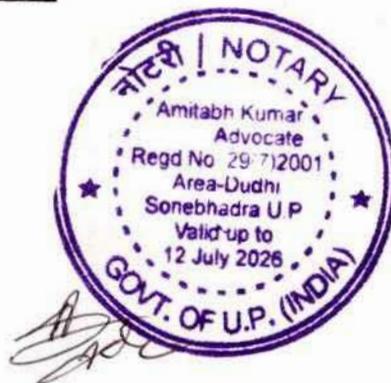
UNION OF INDIA AND ORS.

...RESPONDENTS

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 17-GRASIM INDUSTRIES LIMITED

Cont -----d

*जिला*



5526

क्रम संख्या- 516  
स्टाम्प विक्रय दिनांक- 12/10/24  
स्टाम्प का प्रयोक्ता- श्री गणेश  
केता का नाम एवं पता-  
स्टाम्प का मूल्य 100/-

12/10/24  
श्री गणेश

इ-51-2/10/24 को केता का प्रयोक्ता 2022  
श्री गणेश

प्रमाणित कुचक स्टाम्प वेबसाइट  
पुरा, दिल्ली, फोन- 26110000  
ना०-न०. 138 ला० की केता.

जिल्हा  
(Vikas Maheshwari)



**IN THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
IN  
ORIGINAL APPLICATION NO. 164 OF 2018  
(EARLIER O.A. NO. 276 OF 2013)**

**IN THE MATTER OF: -**

**ASHWANI KUMAR DUBEY**

**...APPLICANT**

**VERSUS**

**UNION OF INDIA AND ORS.**

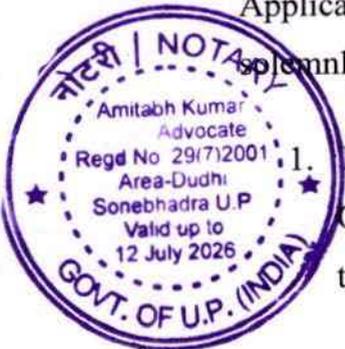
**...RESPONDENTS**

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 17-GRASIM  
INDUSTRIES LIMITED**

I, Vikas Maheshwari, S/o Girraj Prasad Maheshwari, age 43 years, R/o Grasim Industries Limited, Executive Flat, P.O. Renukoot, Dist: Sonebhadra, Uttar Pradesh-231217, the Authorised Signatory of Respondent No.17-Grasim Industries Limited ("**Answering Respondent**") in the instant Original Application No. 164 of 2018 (earlier O.A. No. 276 of 2013), do hereby

solemnly swear and affirm as under:

1. That I am fully conversant with the facts and circumstances of the instant Original Application and I am competent and duly authorized to swear to the present affidavit on behalf of the Answering Respondent.



*[Handwritten Signature]*

*[Handwritten Signature]*

2. That the present affidavit is being filed to bring on record the compliance of the Answering Respondent in respect of the observations and recommendations made in the Report of the Oversight Committee dated 14 January 2022.
3. That the instant Original Application along with other connected original applications, were disposed of by this Hon'ble Tribunal *vide* a common order dated 18 January 2022. The said order dated 18 January 2022 was the subject matter of challenge before the Hon'ble Supreme Court of India in Civil Appeal Nos. 3856 of 2022, 4529 of 2022, 4525 of 2022 and 4581 of 2022.
4. That the Hon'ble Supreme Court *vide* its order dated 05 July 2023 has disposed of the aforementioned Civil Appeals by setting aside the order of this Hon'ble Tribunal dated 18 January 2022 and remanded the matter back to this Hon'ble Tribunal for reconsideration from the stage of recommendations filed by the Expert Committee constituted by this Hon'ble Tribunal. Thereafter, on 02 November 2023, this Hon'ble Tribunal was pleased to issue notice and directed parties to file objections to the expert reports, if any.
5. That in view of the aforesaid, the Answering Respondent wishes to place on record its compliance and clarifications in respect of the observations and recommendations made in the Report of the Oversight Committee dated 14 January 2022. It is submitted at the very outset that the Answering Respondent operates a small 50 MW thermal power plant to meet its captive energy requirements and, as stated below, it has ensured that the entire fly ash generated by it is utilised and the need for storage/disposal does not arise.



*[Handwritten signature]*

*[Handwritten signature]*

**Report of the Oversight Committee dated 14 January 2022**

6. On the issue of *Utilisation/Disposal of Fly Ash*, the following has been noted for the Answering Respondent:

1. *Reclamation activity has been started from Aug, 2021 by tree plantations in low-lying areas within the plant premises. Plantation activity is expected to be completed by the end of monsoon season, 2022.*
2. *For intermittent storage in adverse scenario, the industry is in process of obtaining abandoned mines in Obra region. The Pre-feasibility Study for the same has been completed by M/s Genstru Consultant Pvt. Ltd.*
3. *The industry has received the Permission to carry out site suitability study of abandoned stone quarry/mine voids at Dalla, Sonbhadra (UP) to fill & rehabilitate the same by fly ash & bottom Ash.*

7. Regarding the aforesaid, I wish to place on record the Answering Respondent's compliance as follows:

- (A) In respect of point 1 pertaining to reclamation and plantation activity, it is submitted that the land has been scientifically and environmentally reclaimed and the plantation activity has been completed. It is further submitted that by adopting government approved Miyawaki Plantation Model, the Answering Respondent has successfully developed a green belt on the said land by developing green vegetation (with more than 18,000 plants of various species) resulting in the reclamation of the said land. An eco-friendly garden named "Aditya Udyan" has



*Amitabh Kumar*

*विलेज*

also been developed on the said land. The same has been duly conveyed to the Regional Officer, Uttar Pradesh Pollution Control Board (“UPPCB”) by the Answering Respondent through a letter dated 01 August 2022. The completion of the reclamation and plantation exercise has been to the satisfaction of the UPPCB, as has been conveyed to the Answering Respondent through the UPPCB’s letter dated 19 July 2023.

Copies of the photographs of the reclaimed land are annexed herewith and marked as **ANNEXURE-A (Colly.) [PAGE NOS. 10 TO 14]**

A copy of the letter dated 01 August 2022 of the Answering Respondent is annexed herewith and marked as **ANNEXURE-B [PAGE NOS. 15 TO 16]**.

A copy of the letter dated 19 July 2023 of the UPPCB is annexed herewith and marked as **ANNEXURE-C [PAGE NOS. 17 TO 18]**.

- (B) In respect of points 2 and 3 pertaining to intermittent storage of fly ash in abandoned mines, only in adverse situations, it is submitted that the same was intensively considered and analysed by the Answering Respondent in the search for a viable intermittent storage option. However, after commissioning detailed pre-feasibility studies, in view of the potential risks such as worker safety and suitability of the area due to the presence of water ponds, the Answering Respondent did not find intermittent storage in abandoned mines to be safe



*[Handwritten signature]*

*[Handwritten signature]*

or feasible for filling and disposing of fly ash in the area and therefore was not pursued thereafter.

Furthermore, the Oversight Committee itself in its Report has pointed out that there are pertinent administrative and regulatory issues in obtaining approvals for abandoned mines. It has been pointed out therein that the disposal of fly ash in abandoned mines is subject to substantial delays and therefore, the process urgently requires to be simplified. However, it is submitted that the process of approvals is still as arduous and ridden with delays.

In any event, it is most humbly submitted that the Answering Respondent is utilising 100% of the fly ash generated by itself and therefore the need for intermittent storage does not arise. The same is being routinely conveyed to the relevant authorities. To that effect, it is further submitted that the UPPCB vide its letter dated 13 September 2023 issued directives to the Answering Respondent to upload its fly ash generation and utilisation data on the fly ash portal being monitored by CPCB to ensure compliance with the earlier orders of this Hon'ble Tribunal. In furtherance thereto, the Answering Respondent has ensured timely compliance every month of the said directive of the UPPCB, highlighting 100% utilisation of the fly ash generated.

A copy of the letter dated 13 September 2023 of UPPCB is annexed herewith and marked as **ANNEXURE-D [PAGE NOS. 19 to 21]**.



*[Handwritten signature]*

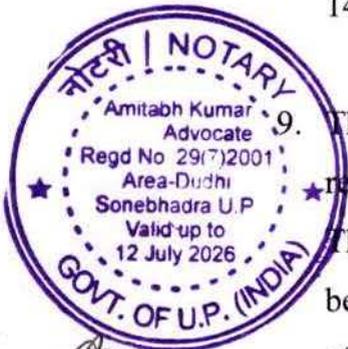
*[Handwritten signature]*

A copy of the latest data pertaining to utilization and disposal of fly ash generated by the captive thermal power plant [total 50MW capacity] of the Answering Respondent as uploaded on the fly ash portal is annexed herewith and marked as **ANNEXURE-E [PAGE NOS. 22 TO 24]**.

Copies of the latest Ash Compliance Reports as submitted to the Ministry of Environment, Forest and Climate Change, Central Pollution Control Board, UPPCB is annexed herewith as **ANNEXURE-F (Colly.) [PAGE NOS. 25 TO 40]**

- (C) Additionally, it is also submitted that in order to pre-emptively address any unforeseen events/instances wherein the Answering Respondent is unable to utilise 100% fly ash, as a backup, the Answering Respondent has executed agreements with multiple vendors for transportation and filling of fly ash in low lying areas. Copies of the duly executed agreements are annexed herewith as **ANNEXURE-G (Colly.) [PAGE NOS. 41 TO 44]**

8. In view of the aforesaid, it is most humbly submitted that the Answering Respondent is fully compliant with the observations and recommendations made in the Report of the Oversight Committee dated 14 January 2022.



9. That it is most humbly submitted that the Answering Respondent is a responsible corporate citizen and is committed to sustainable operations. The Answering Respondent is making continuous efforts to adopt the best available environmental protection technology to ensure the effectiveness of its environment management systems.

*AB*  
*asche*

*WIKI*

- 10. That the contents of paragraphs 1 to 9 are true and correct to the best of my knowledge.
- 11. That the documents annexed herewith are true copies of their originals.

*Vikal*

DEPONENT



VERIFICATION

I, the deponent above named, do hereby verify that the contents of the above affidavit are true and correct, no part of this is false and nothing material has been concealed therefrom.

Verified at Renukoot on this the 5<sup>th</sup> day of July 2024.

*Vikal*

DEPONENT



I am before me on the 5<sup>th</sup> day of July 2024  
 by Sri. Vikas Maheshwari S/o W/o. G. Maheshwari  
 P/o Grasim Industries Ltd. etc. Plot Renukoot Sonebhadra, U.P.  
 who has been identified by Sri. S. S. Saini  
 who is personally known to me, Whose signature (s)  
 are here appended. Serial No. 641  
 Time 6:15 PM Place Dudhi Sonebhadra U.P.

*S. S. Saini*



*S. S. Saini*  
05/7/2024



**PHOTOGRAPHS OF THE FLYASH RECLAMATION SITE RECLAIMED BY ADOPTING GOVT. APPROVED "MIYAWAKI PLANTATION SYSTEM" OVERWHICH TODAY EXISTS ECO-FRIENDLY GARDEN NAMED "ADITYA UDYAN"**

Grasim Renukoot Unit, after taking necessary inputs and guidelines from the concerned statutory bodies, Government approved "Miyawaki Model of plantation" was planned to implement over the said Ash low lying site. The Miyawaki model of plantation is a unique methodology endowed by a Japanese botanist Akira Miyawaki which aims to plant trees in a specific manner that induce plants with time through introducing native plant species and developing the ecosystem dense an optimal growth. Grasim Unit by adopting Miyawaki Plantation Model, has successfully developed green belt at its Fly Ash Reclamation site by developing Green vegetation over the said area, resulting reclamation of fly ash area successfully.

Unit in the process of reclamation has planted 15000 trees of 16 different types of species of plants like Neem, Peepal, Arjun, Amaltaas, Kadam, etc. suitable appropriately to adjust with the topography and geography of the location at our Ash reclamation site and to ensure 100% survival along with covering mortality of the plants, besides this additional 3050 trees has also planted in the said reclaimed area. Regional Officer of U.P. Pollution Control Board, vide his letter dated 19.07.2023 has also affirmed regarding reclamation of fly ash site by the Unit, by adopting Miyawaki Plantation System

Through implementation of the Miyawaki Model of Plantation, Unit planted 18050 trees by introducing the native plant species at the Ash reclamation site, resulted in dense foliage and optimal growth of plants. To make this possible and to ensure smooth progress in the development of said area, regular supervision of the saplings and continuous supply of adequate amount of water is being supplied. To further improve the aesthetic aspect of the area, a garden as "**Aditya Udyan**" has been developed on the reclaimed area. **Aditya Udyan**" has become a beautiful site for all nature lovers, to watch beautiful Birds & Butterflies relishing in their natural habitat, Furthermore, attributes like dynamic colour programmed fountain is added in the Udyan to enhance the aesthetic appeal and subsequently, it will inherit the Company's culture and idea of Clean & Greener Grasim Campus.

**Photographs of the Flyash reclaimed site is appended below:**









**ANNEXURE-B**

ADITYA BIRLA



GRASIM

*[Handwritten signature]*  
01/08/2022

GIL/ENV/2022-23/51

01<sup>st</sup> August 2022

To,  
**Regional Officer**  
U.P. Pollution Control Board  
Uttar Mohal, Robertsganj,  
Uttar Pradesh 231216

**Subject: - Completion of Miyawaki Model Plantation**

**Reference** – UPPCB Regional office message dtd 02.04.2022, for submitting Miyawaki plantation proposal, approved by DFO Office

Dear Sir,  
In above reference, we wish to inform your good self that total land area of Grasim Industries Limited – Chemical Division is 325 hectares. Out of this, 62% of the area is already under green belt.

In compliance to the direction given by MS-UPPCB and UPPCB-RO vide their letter no. G000691/Miyawaki/2021 dtd. 22/09/2021 and messages conveyed by UPPCB-RO time to time, we have completed Miyawaki Model plantation at our Fly Ash reclamation site. The afforestation covers about 5000 sq.M area with 15000 trees planted. Additional 3050 tree have been planted to sustain 100% survival.

This is for your kind information.

Thanking You,

Yours faithfully,  
**For Grasim Industries Limited**  
**Chemical Division Renukoot**

*[Handwritten signature]*  
01/08/2022

*[Handwritten signature]*  
(S. N. Sastry)  
**Unit Head and Factory Manager**

Encl: E-mail copy of Vendor

क्षेत्रीय कार्यालय  
उ.प्र. प्रदूषण नियंत्रण बोर्ड  
प्लॉट नं-162 उत्तर मोहाल, रावदंसगंज  
मोतभद्र

Cc:  
Member Secretary UPPCB,  
Picup Bhawan B-Block,  
4th Floor, Vibhuti Khand,  
Gomti Nagar, Lucknow-226010

TRUE COPY

Grasim Industries Limited  
Chemical Division Renukoot  
Plot: Renukoot - 231 217,  
Dist.: Sonebhadra (U.P.) India

Telephone +91- 5446 - 252044/55/75  
Fax +91- 5446 - 252088

Website www.grasim.com  
E-mail grasim.renukoot@adityabirla.com  
CIN L17124MP1947PLC000410  
PAN AAACG4464B

Vinay Yadav

From: Navchetna FPO <navchetnafpo@gmail.com>  
 Sent: 01 August 2022 09:11  
 To: Bibhu Pandey  
 Cc: Sandeep Rathore; Vinay Yadav; Lalit Srivastava  
 Subject: Report- Miyawaki Model of Plantation

CAUTION: This email originated from outside of the organization. Do not click links or open attachments unless you recognize the sender and know the content is safe.

Dear Sir,

We the Navchetna would like to inform, that in order of the Miyawaki model of plantation, 15000.00 (fifteen thousand) plants have been planted at given site, for maintaining the proper survival we have planted 3050 plants extra that will cover mortality of plants in future, our one staff and two agri worker have been giving plenty of time to take care and further follow up. We trust to give you a 100% survival rate as promised, kindly refer below table for detail of planted plants.

मियावकी-पौध रोपड़ - स्थल ग्रासिम रेनूकूट सोनभद्र			
Sn	रोपित पौधे	पौधे की संख्या	ऊंचाई
1	नीम	1650	6
2	छितवान	217	6
3	अर्जुन	3560	3
4	कचनार	1876	3
5	अमलतास	2900	3
6	महोगनी	890	3
7	सागौन	364	3
8	बकायन	1978	3
9	करंज	1645	3
10	अगस्त	5	3
11	शीशम	20	3
12	कनेर	1543	3
13	पाकड़	6	3
14	पीपल	10	4
15	मीठी नीम	156	3
16	गुलमोहर	1230	4
17	कुल	18050	

Thanks & Regards

Mukesh Pandey (Saurabh)

TRUE COPY



# 5541 ANNEXURE-C

# 17

क्षेत्रीय कार्यालय,  
REGIONAL OFFICE,  
उ०प्र० प्रदूषण नियंत्रण बोर्ड  
U.P. POLLUTION CONTROL BOARD  
सोनभद्र  
SONBHADRA

संदर्भ संख्या:-  
Ref.No.: 6000560/मियावाकी/2023  
सेवा में,

दिनांक:-  
Date: 19/07/2023

मेसर्स ग्रासिम इण्डस्ट्रीज लि०,  
(केमिकल डिवीजन), रेनुकूट,  
जनपद-सोनभद्र।

विषय:- मियावाकी पद्धति पर वनीकरण विकसित किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करें। कार्यालय अभिलेखानुसार आपके उद्योग को मियावाकी पद्धति पर वन विकसित करने के लिये इस कार्यालय के पत्र संख्या-जी०००६९१/ मियावाकी/२०२१ दिनांक-२२.०९.२०२१ द्वारा निर्देशित किया गया था। तत्क्रम में आप द्वारा सूचित किया गया कि फलाई ऐश डम्पिंग एरिया पर रिक्लेमिनेशन के उपरान्त ५००० वर्ग मीटर क्षेत्रफल पर लगभग १५,००० पौधों का रोपण कराते हुए मियावाकी पद्धति पर वन विकसित कर लिया गया है। उक्त का सत्यापन राज्य बोर्ड के अधिकारियों द्वारा निरीक्षण के समय किया गया।

भवदीय,

19/7/23

(आर०के० सिंह)  
क्षेत्रीय अधिकारी

पृ०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी (वृत्त-२), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

TRUE COPY

सेवा में  
कार्यालय : मकान संख्या १६२, उत्तर मोहाल (निकट चण्डी होटल)  
राबर्ट्सगंज, सोनभद्र-२३१२१६  
ई-मेल : rosonbhadra@uppcb.in

Office: House No. 162, Uttar Mohal (Near Chandi Hotel)  
Robertsganj, Sonbhadra-231216  
E-mail: rosonbhadra@uppcb.in

5542

**TRUE TRANSLATED TYPED COPY OF**  
**ANNEXURE-C**

**18**

Regional Office  
UP Pollution Control  
Board  
Sonbhadra

---

Reference No:- G000560/Miyawaki/2023

Date:- 19/07/2023

To,

M/S Grasim Industries Ltd  
(Chemical Division), Renukut,  
Janpad – Sonbhadra

**Subject:- About developing forest using Miyawaki method**

Sir,

In relation to the aforementioned subject, as per the record of this office, your factory was directed through Letter No G000691/Miyawaki/2021 Date:- 22.09.2021 to develop forest using Miyawaki method. In response, you suggested that forest has been developed using Miyawaki method by planting approximately 15,000 samplings on 5000 Sq M area after reclamation of fly ash dumping area. This was verified by the officers of State Board at the time of Inspection.

Yours

Illegible  
Signature  
19/7/23  
(R K  
Singh)  
**Regional  
Officer**

**Page No And Date As Above**

**Copy To:-** Chief Environmental Officer (Circle-2), UP Pollution Control Board, Lucknow.

Regional Officer

---

**Office:-House No 162, UttalMohal (Near Chandi  
Hotel)**

**Robertsganj, Sonbhadra-231216**

**Email:- Rosonbhadra@uppcb.in**

  
TRUE COPY



## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.  
Ref. No. 100664

क्र. 2/सामान्य-632/23

दिनांक  
Date 13-9-23

सेवा में,

मे0 ग्रासिम इण्डस्ट्रीज लि0 (यूनिट-1 व 2)  
रेनूकूट,  
जनपद - सोनभद्र ।

**विषय:-** कोयला या लिग्नाइट आधारित ताप विद्युत संयंत्रों से जनित राख एवं बाटम ऐश के निस्तारण के संबंध में पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा निर्गत अधिसूचना के अनुपालन के संबंध में ।

महोदय,

अवगत कराना है कि पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार के नोटिफिकेशन संख्या-S.O. 5481 (E), दिनांक 31.12.2021 द्वारा कोयला या लिग्नाइट आधारित ताप विद्युत संयंत्रों से जनित राख एवं बाटम ऐश के उपयोग एवं निस्तारण के संबंध में अधिसूचना जारी की गई थी । इस संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-164/2018 अश्वनी कुमार दुबे बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 18.01.2021 के अनुपालन में भारत सरकार के पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, नई दिल्ली के कार्यालय ज्ञाप दिनांक 09.03.2022 द्वारा मिशन फॉर फ्लाय ऐश मैनेजमेंट एण्ड यूटिलाइजेशन समिति का गठन किया गया है । उक्त समिति द्वारा फ्लाय ऐश नोटिफिकेशन दिनांक 31.12.2021 के प्राविधानों के प्रवर्तन का अनुश्रवण किया जा रहा है तथा बैठकें आहूत कर नियमित रूप से समीक्षा की जा रही है ।

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार द्वारा जारी फ्लाय ऐश नोटिफिकेशन दिनांक 31.12.2021 के पैरा A(9) and E(2) के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा कोयला या लिग्नाइट आधारित ताप विद्युत संयंत्रों से जनित राख एवं बाटम ऐश के उपयोग एवं निस्तारण हेतु ऐश पोर्टल (<https://coalash.cpcb.gov.in/>) विकसित किया गया है। उक्त पोर्टल के माध्यम से ऐश नोटिफिकेशन के प्रवर्तन एवं अनुश्रवण का कार्य किया जा रहा है तथा समस्त कोयला या लिग्नाइट आधारित ताप विद्युत संयंत्रों को उक्त पोर्टल पर मासिक रूप से ऐश जनरेशन एवं यूटिलाइजेशन सम्बंधी डाटा अपलोड किया जाना है ।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड के पत्र दिनांक 02.08.2023 द्वारा अवगत कराया गया है कि ऐश पोर्टल पर थर्मल पावर प्लांट द्वारा रजिस्ट्रेशन कर डाटा अपलोड किया जा रहा है किन्तु केवल कुछ कैप्टिव पावर प्लांट द्वारा ही ऐश पोर्टल पर रजिस्ट्रेशन किया गया है ।

अतः केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली के पत्र दिनांक 02.08.2023 के अनुक्रम में आपको निर्देशित किया जाता है कि कोयला या लिग्नाइट आधारित ताप विद्युत संयंत्रों से जनित राख एवं बाटम ऐश के उपयोग एवं निस्तारण के संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित किये गये ऐश पोर्टल पर तत्काल पंजीकरण कराते हुए मासिक रूप से वांछित सूचनार्यें अपलोड करना सुनिश्चित करें तथा प्रगति से राज्य बोर्ड को भी अवगत करायें ।

भवदीय

मुख्य पर्यावरण अधिकारी (वृत्त-2)

प्रतिलिपि-क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सोनभद्र को इस निर्देश के साथ कि उपरोक्तानुसार आवश्यक कार्यवाही सुनिश्चित करायें ।

मुख्य पर्यावरण अधिकारी (वृत्त-2)

5544  
**TRUE TRANSLATED TYPED COPY OF**  
**ANNEXURE-D**

**20**

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Ref No:- H00664/C-2/Samanya-632/23

Date:- 13/9/23

To,

M/S Grasim Industries Ltd (Units 1 & 2)  
Renukut,  
Janpad – Sonbhadra

**Subject:- About compliance of Notification issued by the Ministry of Environment, Forest and Climate Change, Government of India in relation to disposal of ash and bottom ash generated from the Coal or Lignite based Thermal Power Generators**

Sir,

This is to inform that the Ministry of Environment, Forest and Climate Change, Government of India in relation to disposal of ash and bottom ash generated from the Coal or Lignite based Thermal Power Generators through Notification No SO 5481 (E), Date 31.12.2021. Mission for Fly Ash Management and Utilisation Committee has been constituted through the Office Circular Date 09.03.2022 of the Ministry of Environment, Forest and Climate Change, Government of India in compliance of the Order Dated 18.01.2021 issued by the Hon'ble National Green Tribunal, New Delhi in OA No 164/2018 Ashvani Kumar Dubey V/S Union of India &Ors. The said committee is conducting hearing on amendments done to the provisions made under Fly Ash Notification Date 31.12.2021 and conducting regular assessment by calling meetings.

Ash Portal (<https://coalash.cpcb.gov.in/>) has been developed for use and disposal of ash and bottom ash generated from the Coal or Lignite based Thermal Power Generators by the Central Pollution Control Board, Delhi in compliance of the Paras A(9) and E(2) of the Fly Ash Notification Date 31.12.2021 issued by the Ministry of Environment, Forest and Climate Change, Government of India. Amendments and hearing thereon in Ash Notification is being conducted through the aforementioned portal and data concerning ash generation and utilisation is to be uploaded by all Coal or Lignite based Thermal Power Generators on the said portal on monthly basis.

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-----  
TC – 12V, VibhutiKhand, Gomati Nagar,  
Lucknow – 226010  
Phone:- 0522-2720828, 2720831  
Fax:- 0522-2720764, 2720676  
E-mail:- [info@uppcb.in](mailto:info@uppcb.in)  
Website:- [www.uppcb.com](http://www.uppcb.com)

## UTTAR PRADESH POLLUTION CONTROL BOARD

It has been informed through Central Pollution Control Board's letter dated 02.08.2023 that the thermal power plants are uploading the data on the ash portal after doing registration. However, only a few captive power plants have registered on the ash portal.

Therefore, in connection with Central Pollution Control Board, Delhi's letter dated 02.08.2023, you are instructed to ensure immediate registration on the ash portal developed by the Central Pollution Control Board concerning use and disposal of ash and bottom ash generated from the Coal or Lignite based Thermal Power Generators and to upload the required information on monthly basis and also to inform the State Board about the progress.

Yours

Illegible Signature  
**Chief Environment Officer**  
(Circle-2)

**Copy to:-** Regional Officer, UP Pollution Control Board, Sonbhadra with instructions to ensure required action as mentioned above.

**Chief Environment Officer (Circle-2)**

---

TC – 12V, VibhutiKhand, Gomati Nagar,  
Lucknow – 226010  
Phone:- 0522-2720828, 2720831  
Fax:- 0522-2720764, 2720676  
E-mail:- [info@uppcb.in](mailto:info@uppcb.in)  
Website:- [www.uppcb.com](http://www.uppcb.com)



Filter Data

Plant Wise  State Wise

Company Wise

## View Monthly Ash Generation and Utilization (Plant: Power Division)

Actions	S.No.	Project ID	Name of Plant	Power Utility	State	Installed Capacity (MW)	Coal Consumed (Lakh Metric Tonnes)	Ash Content (%)	Water Consumed (Lakh Metric Tonnes)	Fly Ash Generation (LMT)	Bottom Ash Generation (LMT)	Total Ash Generation (LMT)	Fly Ash Utilization (LMT)	Bottom Ash Utilization (LMT)	Legacy Ash Utilization (LMT)	Total Ash Utilization (LMT)	Target % Ash Utilization	Actual % Ash Utilization	In Making of based/Brick/Blocks /Tiles etc. (LMT)	In Manufacture of cement (LMT)
	1	115007	Power Division	Grasim Industries Limited	UP	50.00	2.79	37.99	0.00	0.94	0.12	1.06	0.94	0.12		1.06	100.00	100.00	0.01	0.88
					<b>Grand Total</b>	<b>50.00</b>	<b>2.79</b>	<b>-</b>	<b>0.00</b>	<b>0.94</b>	<b>0.12</b>	<b>1.06</b>	<b>0.94</b>	<b>0.12</b>	<b>1.06</b>	<b>-</b>	<b>100.00</b>	<b>0.00</b>	<b>0.01</b>	<b>0.88</b>



115007 (Type-1)

[Change Password \(/Account/ModifyProfile?useridn=447&userid=115007\)](#)

[Log off](#)

Select Period

Grasim Industries Limited

Power Division

April

2024

Get Data

View Ash Generation and Utilization

Export Data

S. No.	Company Name	Plant Name	Initial Total Ash Stock (Lakh Metric Tonnes)	Fly Ash Generation (Lakh Tonnes)	Bottom Ash Generation (Lakh Tonnes)	Total Ash Generation (Lakh Tonnes)	Fly Ash Utilization (LMT)	Bottom Ash Utilization (LMT)	Pond Ash Utilization (LMT)	Total Ash Utilization (LMT)	Fly Ash Stock (LMT)	Bottom Ash Stock (LMT)	Pond Ash Stock (LMT)	Total Ash Stock (LMT)	Target (%)	Target Vs Actual	Updated Date	Amount Received	Expenditure Borne
1	Grasim Industries Limited	Power Division	0	0.101644	0.014371	0.116015	0.101644	0.014371		0.116015	0	0	0	0			07/05/2024 10:22 AM	0	0
<b>Total</b>			<b>0</b>	<b>0.101644</b>	<b>0.014371</b>	<b>0.116015</b>	<b>0.101644</b>	<b>0.014371</b>	<b>0</b>	<b>0.116015</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>				<b>0</b>	<b>0</b>





115007 (Type-1)

[Change Password \(/Account/ModifyProfile?useridn=447&userid=115007\)](#)

[Log off](#)

Select Period

Grasim Industries Limited | Power Division | May | 2024 | [Get Data](#)

View Ash Generation and Utilization

[Export Data](#)

S. No.	Company Name	Plant Name	Initial Total Ash Stock (Lakh Metric Tonnes)	Fly Ash Generation (Lakh Metric Tonnes)	Bottom Ash Generation (Lakh Metric Tonnes)	Total Ash Generation (Lakh Metric Tonnes)	Fly Ash Utilization (LMT)	Bottom Ash Utilization (LMT)	Pond Ash Utilization (LMT)	Total Ash Utilization (LMT)	Fly Ash Stock (LMT)	Bottom Ash Stock (LMT)	Pond Ash Stock (LMT)	Total Ash Stock (LMT)	Target (%)	Target Vs Actual	Updated Date	Amount Received	Expenditure Borne
1	Grasim Industries Limited	Power Division	0	0.1035836	0.0106847	0.1142683	0.1035836	0.0106847		0.1142683	0	0	0	0			05/06/2024 12:27 PM	0	0
<b>Total</b>			<b>0</b>	<b>0.1035836</b>	<b>0.0106847</b>	<b>0.1142683</b>	<b>0.1035836</b>	<b>0.0106847</b>	<b>0</b>	<b>0.1142683</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>				<b>0</b>	<b>0</b>



# 5549 ANNEXURE F (Colly.)

Vinay Yadav

25

**From:** Vinay Yadav  
**Sent:** 10 January 2024 12:35  
**To:** Shailendra Dubey  
**Subject:** FW: Ash Compliance Report ( for the period 1st April -31 March) FY 2021-22  
**Attachments:** Fly Ash Utilization FY 2021-22 pdf.pdf

---

**From:** Vinay Yadav  
**Sent:** 31 May 2022 01:07 PM  
**To:** moefccoalash@gov.in; 'rocz.lko-mef@nic.in' <rocz.lko-mef@nic.in>; rosonbhadra@uppcb.com; rdlucknow.cpcb@gov.in; ms@uppcb.com; mscb.cpcb@nic.in  
**Cc:** Sridhara Narasimha Sastry <shridhara.sastry@adityabirla.com>; Sandeep Rathore <sandeep.rathore@adityabirla.com>  
**Subject:** Ash Compliance Report ( for the period 1st April -31 March) FY 2021-22

**Kindly Attention: Integrated Regional Office MoEF&CC, CPCB-Lucknow, MS CPCB-New Delhi, MS UPPCB Lucknow, Regional Officer UPPCB- Sonebhadra**

**Subject:** Submission of Fly Ash Annual implemetation Report for the period of 1<sup>st</sup> April -31<sup>st</sup> March FY 2021-22.

Dear Sir,

As desired Please find herewith enclosed soft Copy of Fly Ash Annual implemetation Report for the period of 1st April - 31 March

We hope you will find above in order.

With regards  
Dr.Vinay kumar Yadav  
Senior Manager- Environment  
**Grasim Industries Limited**  
(Chemical Division Renukoot)  
P.O.Renukoot-[231 217](tel:231217), Dist.Sonebhadra (U.P.), India  
Tel : [05446\) 252044](tel:05446252044),[252055](tel:05446252055),[252075](tel:05446252075) Extn.5374  
Fax: [05446\) 252088](tel:05446252088)  
Mobile: [+91 85730 02666](tel:+918573002666)  
E-mail: [vinay.y@adityabirla.com](mailto:vinay.y@adityabirla.com)  
Website: [www.grasim.com](http://www.grasim.com)

  
TRUE COPY

Annexure - Ash Compliance Report (for the period 1st April-31st March) to be submitted on or before 31st May.

Sl. No.	Details	
1	Name of Power Plant	Captive Power Plant (Grasim Industries Ltd. Renukoot)
2	Name of the company	Grasim Industries Limited Power Division Renukoot
3	District	Sonebhadra
4	State	Uttar Pradesh
5	Postal address for communication:	Grasim Industries Limited Power Division Renukoot P.O. Renukoot, District- Sonbhadra(U.P.), Sonbhadra, Pin Code: 231217,
6	E-mail:	vinay.y@adityabirla.com, gil-rnq.uhoffice@adityabirla.com
7	Power Plant installed capacity (MW):	50 MW (2 Unit of 25 MW)
8	Plant Load Factor (PLF):	80.48%
9	No. of units generated (MWh):	352512.693
10	Total area under power plant (ha): (including area under ash ponds)	8.35
11	Quantity of coal consumption during reporting period (Metric Tons per Annum):	329058
12	Average ash content in percentage (per cent):	37.27%
13	Quantity of current ash generation during reporting period (Metric Tons per Annum):	122636
	Fly ash (Metric Tons per Annum):	110888
	Bottom ash (Metric Tons per Annum):	<b>11748</b>
14	Capacity of dry fly ash storage silo(s) (Metric Tons) :	500
15	Details of utilisation of current ash generated during reporting period	
<b>(a)</b>	<b>Total quantity of current ash utilised (MTPA) during reporting period:</b>	<b>122636</b>
<b>(b)</b>	<b>Quantity of fly ash utilised (MTPA):</b>	110888
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	500
(ii)	Cement manufacturing:	94257
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	

(xii)	Construction of shoreline protection structures in coastal districts;	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	16131.2 (construction and paver block manufacturing)
<b>(c)</b>	<b>Quantity of bottom ash utilised (MTPA):</b>	
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	
(ii)	Cement manufacturing:	
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	850
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	10898 (construction project in premises)
	<b>Total quantity of current ash unutilised (MTPA) during reporting period:</b>	
16	Percentage utilisation of current ash generated during reporting period (per cent):	100%
17	Details of disposal of ash in ash ponds	We do not have any ash pond
(a)	Total quantity of ash disposed in ash pond(s) (Metric Tons) as on 31st March (excluding reporting period):	
(b)	Quantity of ash disposed in ash pond(s) during reporting period (Metric Tons):	
(c)	Total quantity of water consumption for slurry discharge into ash ponds during reporting period (m3):	
(d)	Total number of ash ponds:	
(i)	Active:	
(ii)	Exhausted (yet to be reclaimed):	
(iii)	Reclaimed:	
(e)	total area under ash ponds (ha):	
18	Individual ash pond details <i>Ash pond-1,2, etc. (please provide below mentioned details separately, if number of ash ponds is more than one)</i>	We do not have any ash pond
(a)	Status: Under construction or Active or Exhausted or Reclaimed	
(b)	Date of start of ash disposal in ash pond (DD/MM/YYYY or MMYYYY):	

(c)	Date of stoppage of ash disposal in ash pond after completing its capacity (DD/MM/YYYY or MM/YYYY): (Not applicable for active ash ponds) (c) area (hectares):	
(d)	dyke height (m):	
(e)	volume (m3):	
(f)	available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons): quantity of ash disposed as on 31st March (Metric Tons):	
(g)	expected life of ash pond (number of years and months):	
(h)	co-ordinates (Lat and Long): (please specify minimum 4 co-ordinates)	
(i)	type of lining carried in ash pond: HDPE lining or LDPE lining or clay lining or No lining	
(j)	mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	
(k)	Ratio of ash: water in slurry mix (1: )::	
(l)	Ash water recycling system (AWRS) installed and functioning: Yes, or No	
(m)	Quantity of wastewater from ash pond discharged into land or water body (m3):	
(n)	Last date when the dyke stability study was conducted and name of the organisation who conducted the study:	
(o)	Last date when the audit was conducted and name of the organization who conducted the audit:	
19	Quantity of legacy ash utilised (MTPA):	NA
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	
(ii)	Cement manufacturing:	
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	

20	Summary:			
	Details	Quantity generated (MTPA)	Quantity utilised (MTPA) and (per cent)	Balance quantity (MTPA)
	Current ash during reporting period	122636	122636 (100 %)	0
	Legacy ash	NA	NA	NA
	Total	122636	122636	0
21	Any other information:			
22	Signature of Authorised Signatory	<p style="text-align: right;">Digitally signed by Sandeep Rathore Date: 2022.05.31 12:27:28 +05'30'</p> <p style="text-align: center;"><b>Sandeep Rathore</b> Sandeep Rathore AGM -EHS</p>		

**From:** Vinay Yadav  
**Sent:** 10 January 2024 12:41  
**To:** Shailendra Dubey  
**Subject:** FW: Submission of Fly Ash Annual Implementation and Utilization Report For The Period of 1st April -31st March - FY 2022-23  
**Attachments:** Annual Report on Fly Ash Utilisation FY 2022-23.pdf

---

**From:** Vinay Yadav  
**Sent:** 20 April 2023 06:33 PM  
**To:** moefcc-coalash@gov.in  
**Subject:** FW: Submission of Fly Ash Annual Implementation and Utilization Report For The Period of 1st April -31st March - FY 2022-23

Dear Sir,

I am resending this mail to you due to mail id error. The inconvenience caused is deeply regretted.

Regards

Vinay

---

**From:** Vinay Yadav  
**Sent:** 20 April 2023 06:27 PM  
**To:** [moefcccoalash@gov.in](mailto:moefcccoalash@gov.in); 'rocz.lko-mef@nic.in'; [rosombhadra@uppcb.com](mailto:rosombhadra@uppcb.com); [rdlucknow.cpcb@gov.in](mailto:rdlucknow.cpcb@gov.in); [ms@uppcb.com](mailto:ms@uppcb.com); [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)  
**Cc:** Sridhara Narasimha Sastry <[shridhara.sastry@adityabirla.com](mailto:shridhara.sastry@adityabirla.com)>; Manish Gurg <[manish.gurg@adityabirla.com](mailto:manish.gurg@adityabirla.com)>; Vivek Gupta <[vivek.gupta@adityabirla.com](mailto:vivek.gupta@adityabirla.com)>  
**Subject:** Submission of Fly Ash Annual Implementation and Utilization Report For The Period of 1st April -31st March - FY 2022-23

Dear Sir,

**Kindly Attention: Integrated Regional Office MoEF&CC, Regional Director CPCB-Lucknow, MS CPCB-New Delhi, MS UPPCB Lucknow, Regional Officer UPPCB- Sonebhadra**

As desired by you, we are sending herewith the detailed information in the prescribed format for compliance under "Fly Ash Notification" for your kind information.

We hope you will find the above information in order.

With regards

Dr. Vinay Kumar Yadav  
Head – Environment and Sustainability  
Grasim Industries Limited

TRUE COPY

# 5555

(Chemical Division Renukoot)

P.O.Renukoot-[231 217](tel:05446252044), Dist. Sonebhadra (U.P.), India

Tel : [05446\) 252044,252055,252075](tel:05446252044) Extn.5374

Fax: [05446\) 252088](tel:05446252088)

Mobile: [+91 85730 02666](tel:+918573002666)

E-mail: [vinay.y@adityabirla.com](mailto:vinay.y@adityabirla.com)

Website: [www.grasim.com](http://www.grasim.com)

# 31



  
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**GIL/ENV/2023-24/08**

**Date: - 20 April 2023**

**To**  
**The Regional officer**  
**UP Pollution Control Board**  
**H.N. 162, Uttar Mohal, Near Chandi Hotel**  
**Robertsganj-231216**  
**Sonebhadra (U.P.)**

**Sub: - Fly Ash Generation and utilization Report for FY 2022-23**

Dear Sir,

Please find enclosed Fly Ash Compliance Report (for the period 1<sup>st</sup> April – 31<sup>st</sup> March) for FY 2022-23 as per prescribed format under Fly Ash notification -2021 as Annexure.

This report is submitted to the all concerned regulatory agencies via E-mail on date 20/04/2023.

Thanking You

Yours faithfully  
 for Grasim Industries Ltd.

*V.K. Yadav*  
**(Dr. Vinay Kumar Yadav)**  
 Head- Environment & Sustainability

Encl: - As above

**Cc: Integrated Regional Office MoEF&CC, Kendriya Bhawan,5th Floor, Sector "H" Aliganj, Lucknow - 226020**

**The Regional Director (CPCB) Uttar Pradesh Pollution Control Board TC-12/V, Vibhuti Khand, Gomati Nagar, Lucknow-226 010.**

**The Member Secretary CPCB Parivesh Bhavan, East Arjun nagar New Delhi-110032**

**The Member Secretary UPPCB Lucknow, TC-12/V, Vibhuti Khand, Gomati Nagar, Lucknow-226 010.**

**Grasim Industries Limited**  
 Chemical Division Renukoot  
 P.O.:Renukoot - 231 217,  
 Distt.:Sonebhadra (U.P.) India

Telephone 252044/55/75  
 Fax 252088  
 TRUE COPY

Website www.grasim.com  
 E-mail grasim.renukoot@adityabirla.com  
 CIN L17124MP1947PLC000410  
 PAN AAACG4464B

Annexure - Ash Compliance Report (for the period 1st April-31st March) to be submitted on or before 31st May.

Sl. No.	Details	
1	Name of Power Plant	Captive Power Plant (Grasim Industries Ltd. Renukoot)
2	Name of the company	Grasim Industries Limited Power Division Renukoot
3	District	Sonebhadra
4	State	Uttar Pradesh
5	Postal address for communication:	Grasim Industries Limited Power Division Renukoot P.O. Renukoot, District-Sonebhadra(U.P.), Sonbhadra, Pin Code: 231217,
6	E-mail:	vinay.y@adityabirla.com, gil-rnq.uhoffice@adityabirla.com
7	Power Plant installed capacity (MW):	50 MW (2 Unit of 25 MW)
8	Plant Load Factor (PLF):	67.00%
9	No. of units generated (MWh):	293463.615
10	Total area under power plant (ha): (including area under ash ponds)	8.35
11	Quantity of coal consumption during reporting period (Metric Tons per Annum):	284338
12	Average ash content in percentage (per cent):	41.94%
13	Quantity of current ash generation during reporting period (Metric Tons per Annum):	119248
	Fly ash (Metric Tons per Annum):	95662
	Bottom ash (Metric Tons per Annum):	23587
14	Capacity of dry fly ash storage silo(s) (Metric Tons) :	500
15	Details of utilisation of current ash generated during reporting period	
(a)	<b>Total quantity of current ash utilised (MTPA) during reporting period:</b>	<b>119248</b>
(b)	<b>Quantity of fly ash utilised (MTPA):</b>	<b>95662</b>
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	1461 (Bricks and Paver Tiles)
(ii)	Cement manufacturing:	94201
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	

(xii)	Construction of shoreline protection structures in coastal districts;	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	NA
(c)	<b>Quantity of bottom ash utilised (MTPA):</b>	<b>23587</b>
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	869 (Bricks)
(ii)	Cement manufacturing:	6565
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	15085
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	1068 (construction project in premises)
	<b>Total quantity of current ash unutilised (MTPA) during reporting period:</b>	
16	Percentage utilisation of current ash generated during reporting period (per cent):	100%
17	Details of disposal of ash in ash ponds	We do not have any ash pond
(a)	Total quantity of ash disposed in ash pond(s) (Metric Tons) as on 31st March (excluding reporting period):	
(b)	Quantity of ash disposed in ash pond(s) during reporting period (Metric Tons):	
(c)	Total quantity of water consumption for slurry discharge into ash ponds during reporting period (m3):	
(d)	Total number of ash ponds:	
(i)	Active:	
(ii)	Exhausted (yet to be reclaimed):	
(iii)	Reclaimed:	
(e)	total area under ash ponds (ha):	
18	Individual ash pond details <i>Ash pond-1,2, etc. (please provide below mentioned details separately, if number of ash ponds is more than one)</i>	We do not have any ash pond
(a)	Status: Under construction or Active or Exhausted or Reclaimed	
(b)	Date of start of ash disposal in ash pond (DD/MM/YYYY or MMYYYY):	

(c)	Date of stoppage of ash disposal in ash pond after completing its capacity (DD/MM/YYYY or MM/YYYY): (Not applicable for active ash ponds) (c) area (hectares):	
(d)	dyke height (m):	
(e)	volume (m <sup>3</sup> ):	
(f)	available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons): quantity of ash disposed as on 31st March (Metric Tons):	
(g)	expected life of ash pond (number of years and months):	
(h)	co-ordinates (Lat and Long): (please specify minimum 4 co-ordinates)	
(i)	type of lining carried in ash pond: HDPE lining or LDPE lining or clay lining or No lining	
(j)	mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	
(k)	Ratio of ash: water in slurry mix (1: ):	
(l)	Ash water recycling system (AWRS) installed and functioning: Yes, or No	
(m)	Quantity of wastewater from ash pond discharged into land or water body (m <sup>3</sup> ):	
(n)	Last date when the dyke stability study was conducted and name of the organisation who conducted the study:	
(o)	Last date when the audit was conducted and name of the organization who conducted the audit:	
19	Quantity of legacy ash utilised (MTPA):	NA
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	
(ii)	Cement manufacturing:	
(iii)	Ready mix concrete:	
(iv)	Ash and Geo-polymer-based construction material:	
(v)	Manufacturing of sintered or cold bonded ash aggregate:	
(vi)	Construction of roads, road and flyover embankment:	
(vii)	Construction of dams:	
(viii)	Filling up of low-lying area:	
(ix)	Filling of mine voids:	
(x)	Use in overburden dumps:	
(xi)	Agriculture:	
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	
(xiii)	Export of ash to other countries:	
(xiv)	Others (please specify):	

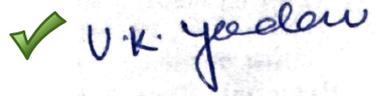
20	Summary:			
	Details	Quantity generated (MTPA)	Quantity utilised (MTPA) and (per cent)	Balance quantity (MTPA)
	Current ash during reporting period	119248	119248 (100 %)	0
	Legacy ash	NA	NA	NA
	Total	119248	119248	0
21	Any other information:			
22	Signature of Authorised Signatory	 <p><i>V.K. Yadav</i>            Vinay Kumar Yadav            AGM – Environment &amp; Sustainability</p>		

## Annexure - Ash Compliance Report (for the period 1st April-31st March)

Sl. No.	Details	
1	Name of Power Plant	Captive Power Plant (Grasim Industries Ltd. Renukoot)
2	Name of the company	Grasim Industries Limited Power Division Renukoot
3	District	Sonebhadra
4	State	Uttar Pradesh
5	Postal address for communication:	Grasim Industries Limited Power Division Renukoot P.O. Renukoot, District- Sonbhadra(U.P.), Sonbhadra, Pin Code: 231217,
6	E-mail:	vinay.y@adityabirla.com, gil-rnq.uhoffice@adityabirla.com
7	Power Plant installed capacity (MW):	50 MW (2 Unit of 25 MW)
8	Plant Load Factor (PLF):	82.08
9	No. of units generated (MWh):	360512.576
10	Total area under power plant (ha): (including area under ash ponds)	8.35 (Ash Ponds: Not Applicable)
11	Quantity of coal consumption during reporting period (Metric Tons per Annum):	3,68,314
12	Average ash content in percentage (per cent):	36.87
13	Quantity of current ash generation during reporting period (Metric Tons per Annum):	1,35,787.4322
	Fly ash (Metric Tons per Annum):	1,17,107.2212
	Bottom ash (Metric Tons per Annum):	<b>18,680.2110</b>
14	Capacity of dry fly ash storage silo(s) (Metric Tons) :	2X350
<b>15</b>	Details of utilisation of current ash generated during reporting period	
(a)	<b>Total quantity of current ash utilised (MTPA) during reporting period:</b>	<b>1,35,787.4322</b>
(b)	<b>Quantity of fly ash utilised (MTPA):</b>	1,17,107.2212
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	804.9762
(ii)	Cement manufacturing:	1,09,624.3400
(iii)	Ready mix concrete:	N/A
(iv)	Ash and Geo-polymer-based construction material:	N/A
(v)	Manufacturing of sintered or cold bonded ash aggregate:	N/A
(vi)	Construction of roads, road and flyover embankment:	N/A
(vii)	Construction of dams:	N/A
(viii)	Filling up of low-lying area:	6,677.9050
(ix)	Filling of mine voids:	N/A
(x)	Use in overburden dumps:	N/A
(xi)	Agriculture:	N/A

(xii)	Construction of shoreline protection structures in coastal districts;	N/A
(xiii)	Export of ash to other countries:	N/A
(xiv)	Others (please specify):	N/A
<b>(c)</b>	<b>Quantity of bottom ash utilised (MTPA):</b>	<b>18,680.2110</b>
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	463.8060
(ii)	Cement manufacturing:	4,742.0100
(iii)	Ready mix concrete:	N/A
(iv)	Ash and Geo-polymer-based construction material:	N/A
(v)	Manufacturing of sintered or cold bonded ash aggregate:	N/A
(vi)	Construction of roads, road and flyover embankment:	N/A
(vii)	Construction of dams:	N/A
(viii)	Filling up of low-lying area:	5,564.0550
(ix)	Filling of mine voids:	N/A
(x)	Use in overburden dumps:	N/A
(xi)	Agriculture:	N/A
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	N/A
(xiii)	Export of ash to other countries:	N/A
(xiv)	Others (please specify): Civil Construction	7,910.3400
	<b>Total quantity of current ash unutilised (MTPA) during reporting period:</b>	0
16	Percentage utilisation of current ash generated during reporting period (per cent):	100%
17	Details of disposal of ash in ash ponds	Nil (We do not have Ash Pond)
(a)	Total quantity of ash disposed in ash pond(s) (Metric Tons) as on 31st March (excluding reporting period):	N/A
(b)	Quantity of ash disposed in ash pond(s) during reporting period (Metric Tons):	N/A
(c)	Total quantity of water consumption for slurry discharge into ash ponds during reporting period (m3):	N/A
(d)	Total number of ash ponds:	Nil
(i)	Active:	N/A
(ii)	Exhausted (yet to be reclaimed):	N/A
(iii)	Reclaimed:	N/A
(e)	total area under ash ponds (ha):	Nil
18	Individual ash pond details <i>Ash pond-1,2, etc. (please provide below mentioned details separately, if number of ash ponds is more than one)</i>	N/A
(a)	Status: Under construction or Active or Exhausted or Reclaimed	N/A
(b)	Date of start of ash disposal in ash pond (DD/MM/YYYY or MMYYYY):	N/A

(c)	Date of stoppage of ash disposal in ash pond after completing its capacity (DD/MM/YYYY or MM/YYYY): (Not applicable for active ash ponds) (c) area (hectares):	N/A
(d)	dyke height (m):	N/A
(e)	volume (m3):	N/A
(f)	available volume in percentage (per cent) and quantity of ash can be further disposed (Metric Tons): quantity of ash disposed as on 31st March (Metric Tons):	N/A
(g)	expected life of ash pond (number of years and months):	N/A
(h)	co-ordinates (Lat and Long): (please specify minimum 4 co-ordinates)	N/A
(i)	type of lining carried in ash pond: HDPE lining or LDPE lining or clay lining or No lining	N/A
(j)	mode of disposal: Dry disposal or wet slurry (in case of wet slurry please specify whether HCSD or MCSD or LCSD)	N/A
(k)	Ratio of ash: water in slurry mix (1: ):	N/A
(l)	Ash water recycling system (AWRS) installed and functioning: Yes, or No	N/A
(m)	Quantity of wastewater from ash pond discharged into land or water body (m3):	N/A
(n)	Last date when the dyke stability study was conducted and name of the organisation who conducted the study:	N/A
(o)	Last date when the audit was conducted and name of the organization who conducted the audit:	N/A
19	Quantity of legacy ash utilised (MTPA):	No Legacy Ash
(i)	Fly ash-based products (bricks or blocks or tiles or fibre cement sheets or pipes or boards or panels):	N/A
(ii)	Cement manufacturing:	N/A
(iii)	Ready mix concrete:	N/A
(iv)	Ash and Geo-polymer-based construction material:	N/A
(v)	Manufacturing of sintered or cold bonded ash aggregate:	N/A
(vi)	Construction of roads, road and flyover embankment:	N/A
(vii)	Construction of dams:	N/A
(viii)	Filling up of low-lying area:	N/A
(ix)	Filling of mine voids:	N/A
(x)	Use in overburden dumps:	N/A
(xi)	Agriculture:	N/A
(xii)	Construction of shoreline protection structures in coastal districts; xiii. Export of ash to other countries:	N/A
(xiii)	Export of ash to other countries:	N/A
(xiv)	Others (please specify):	N/A

20	Summary:			
	Details	Quantity generated (MTPA)	Quantity utilised (MTPA) and (per cent)	Balance quantity (MTPA)
	Current ash during reporting period	<b>1,35,787.4322</b>	<b>1,35,787.4322 (100%)</b>	0
	Legacy ash	N/A	N/A	N/A
	Total	1,35,787.4322	1,35,787.4322	0
21	Any other information:	N/A	N/A	N/A
22	Signature of Authorised Signatory	 <p>Dr. Vinay Kumar Yadav AGM - Environment &amp; Sustainability</p>		



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## ANNEXURE-G (Colly.)

GIL/Fly ash- Bed ash/2023-2024/RS- 156

Dated- 14.01.2024

M/s. Cheerwasa Freight  
Murdhawa, Renukoot  
Dist. Sonebhadra (U.P.)- 231217  
Ph. No – 8081497379  
Mail Id- CHEERWASAFREIGHT@GMAIL.COM

**Sub: Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Vill. Kuldomri, Pargana-Singrauli, Teshil- Duddhi, Dist- Sonebhadra**

Kind Attn.; Mr Vimal

Dear Sir,

This has reference to your quotation and subsequent discussion held with you, we are pleased to place order for subject job on following terms: -

➤ **Job: -**

Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Vill. Kuldomri, Pargana-Singrauli, Teshil- Duddhi, Dist- Sonebhadra

➤ **Other Documents: -**

Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Vill. Kuldomri, Pargana-Singrauli, Teshil- Duddhi, Dist- Sonebhadra

- Qty- 3000 MT
- Validity- 10.01.2024 to 21.11.2024
- Grasim shall pay a sum of Rs 242/- per ton
- Loading of Fly Ash will be initiated on need basis as per our requirement.
- Lifting of Fly Ash will be initiated on need basis as per our requirement.
- Rates includes transportation in covered dumpers (up to lead of 50 KM) unloading, spreading at unloading site, watering/Sprinkling compaction.
- Above mentioned job includes all lead.
- All necessary equipment such as excavator, dumpers, water tanker etc required for the job will be arranged by vendor at their own cost.
- All the statutory compliance will be in vendor's scope at their own cost, if applicable.
- GST as applicable will be paid extra.
- All Statutory payment, transit fees, toll tax, penalties (if any) will be vendors scope.

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**Grasim Industries Limited**

Chemical Division Renukoot  
P.O.: Renukoot - 231 217,  
Dist.: Sonebhadra (U.P.)

Telephone +91- 5446 - 252044/55/75  
Fax +91- 5446 - 252088

Website www.grasim.com  
E-mail grasim.renukoot@adityabirla.com  
CIN L17124MP1947PLC000410



- Vendor will submit receipt of each hyva/trailer/dumper from the receiver at unloading point.
- Payment of fly Ash will be made as per actual weightment slip of Grasim report generated be our weighbridge will have to be presented along with your bills.

➤ **Payment Terms:**

15 days' credit against submission of monthly bill.

➤ **Arbitration:**

If any dispute and/or difference shall at any time arise between Grasim and you in relation to any clause (S) or matters here in contained or their respective rights/claims or liabilities here under or otherwise in relation to or arising out of this contract, such disputes and/or difference shall be settled mutually through discussion between the respective of the parties in the first instance, failing which the same shall be referred to & finally settled by sole arbitrator to be nominated by Grasim. The award of Arbitration and conciliation Act, 1996 and the rules made there under and any statutory modification and re-enactment there of shall be deemed to apply and to be incorporated in this contract, place of Arbitration shall be Renukoot, and Arbitration proceedings shall be in English language.

➤ **Jurisdiction:**

The contract shall be subject to exclusive jurisdiction of courts in the district Sonbhadra, Uttar Pradesh.

➤ **Acceptance:**

Please sign the duplicate copy this contract in token of your acceptance and return to us.

Thanking You,  
Yours Faithfully  
For Grasim Industries Ltd.



Vikas Maheshwari  
AVP (FH- F & C)



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GIL/Fly ash- Bed ash/2023-2024/RS-154

Dated- 10.01.2024

M/s. Super Logistic (5200003047)  
A/c of Super Transport Company  
Auri, Anpara  
Dist. Sonebhadra (U.P.)- 231225  
Ph. No 9115222270/9918811661/9839502005

Agreement No- 5900002085

**Sub: Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Arazi No. 209 & 210 Vill. Auri, Pargana- Singrauli, Teshil-Duddhi, Distt. Sonebhadra**

Kind Attn.; Mr Kushagra Rai

Dear Sir,

This has reference to your quotation and subsequent discussion held with you, we are pleased to place order for subject job on following terms: -

➤ **Job: -**

Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Arazi no 209 & 210 Vill. Auri, Pargana- Singrauli, Teshil-Duddhi, Distt. Sonebhadra

➤ **Other Documents: -**

- Transportation and filling of Fly Ash form Grasim, Renukoot to low lying area of Arazi no. 209 & 210 Vill. Auri, Pargana- Singrauli, Teshil-Duddhi, Distt. Sonebhadra.
- Qty- 2000 MT
- Validity- 10.01.2024 to 30.08.2024
- Grasim shall pay a sum of Rs 300/- per ton
- Loading of Fly Ash will be initiated on need basis as per our requirement.
- Lifting of Fly Ash will be initiated on need basis as per our requirement.
- Rates includes transportation in covered dumpers (up to lead of 50 KM) unloading, spreading at unloading site, watering/Sprinkling compaction.
- Above mentioned job includes all lead.
- All necessary equipment such as excavator, dumpers, water tanker etc required for the job will be arranged by vendor at their own cost.
- All the statutory compliance will be in vendor's scope at their own cost, if applicable.
- GST as applicable will be paid extra.
- All Statutory payment, transit fees, toll tax, penalties (if any) will be vendors scope.

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- Vendor will submit receipt of each hyva/trailer/dumper from the receiver at unloading point.
- Payment of fly Ash will be made as per actual weighment slip of Grasim report generated be our weighbridge will have to be presented along with your bills.

➤ **Payment Terms:**

15 days' credit against submission of monthly bill.

➤ **Arbitration:**

If any dispute and/or difference shall at any time arise between Grasim and you in relation to any clause (S) or matters here in contained or their respective rights/claims or liabilities here under or otherwise in relation to or arising out of this contract, such disputes and/or difference shall be settled mutually through discussion between the respective of the parties in the first instance, failing which the same shall be referred to & finally settled by sole arbitrator to be nominated by Grasim. The award of Arbitration and conciliation Act, 1996 and the rules made there under and any statutory modification and re-enactment there of shall be deemed to apply and to be incorporated in this contract, place of Arbitration shall be Renukoot, and Arbitration proceedings shall be in English language.

➤ **Jurisdiction:**

The contract shall be subject to exclusive jurisdiction of courts in the district Sonbhadra, Uttar Pradesh.

➤ **Acceptance:**

Please sign the duplicate copy this contract in token of your acceptance and return to us.

Thanking You,  
Yours Faithfully  
For Grasim Industries Ltd.

*Vikas Maheshwari*

Vikas Maheshwari  
AVP (FH- F & C)

*[Signature]*

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